

**THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD):** (a) to (d). The information is being collected and will be laid on the Table of the House.

#### Losses in N.F.D.C.

**2682. SHRI R. R. BHOLE:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the National Film Development Corporation is running in huge losses and if so, how much in 1980-81 and 1981-82 and 1982 till now; was any sum written off as bad debt last year; if so, how much;

(b) what were its export earnings, if any in 1980-81, 1981-82 and till now for 1982; and

(c) whether, as reported in Press, it is a fact that the Corporation is following a bizarre personnel policy by appointing new and inexperienced personnel to lead the departments?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) During the year 1980-81 the Corporation made a profit of Rs. 4.58 lakhs. During the year 1981-82, it suffered a loss of Rs. 1.22 lakhs. The figures for profit/loss for the year 1982-83 are not available as the accounts have not been yet closed. No sum was written off as bad debt during year 1981-82.

(b) The total export earnings of the Corporation are as follows:—

1980-81 . . . . .	Rs. 44.01 lakhs
1981-82 . . . . .	Rs. 39.46 lakhs
1982-83 . . . . . (upto January '83)	Rs. 32.02 lakhs

(c) No, Sir. Recruitments to various posts are being made in accordance with the Recruitment Rules of the Corporation.

#### Reaction of Government on ILO Boards Observation about January 1982 Strike

**2683. SHRIMATI SUSEELA GOPALAN:** Will the Minister of LABOUR AND REHABILITATION be pleased to state the reaction of Government to the ILO Board's observation while referring to Government's action against those who had taken part in January 1982 strike?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):** The Government of India are firmly of the view that no unduly harsh action was taken and no action was directed against normal trade union activities.

फोनिक्स टेक्सटाइल मिल्स, बम्बई की कर्मचारी भविष्य निधि एवं कर्मचारी राज्य बीमा की बकाया राशियां

**2684. श्री निहाल सिंह:** क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) फोनिक्स टेक्सटाइल मिल्स, बम्बई में मासिक तथा दैनिक मजूरी पर कुल कितने श्रमिक काम कर रहे हैं और गत वर्षों के दौरान इस फर्म ने कर्मचारी भविष्य निधि और कर्मचारी राज्य बीमा योजना की कुल कितनी राशि जमा कराई और कितनी राशि उसकी ओर शेष है ;

(ख) क्या उक्त मिल ने कर्मचारी भविष्य निधि तथा कर्मचारी राज्य बीमा योजना की राशि बचाने के उद्देश्य से कर्मचारियों को स्थाई न करके कम्पनी कानूनों का उल्लंघन किया है ; और

(ग) यदि हां, तो सरकार ने इस बारे में क्या कार्यवाही की है ?

श्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्री धर्म वीर) : (क) कर्मचारी भविष्य निधि प्राधिकारियों के अनुसार दिसम्बर 1982 की स्थिति के अनुसार